

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pranee Infrastructures Private Limited Date of Commencement of Liquidation: 20-11-2019; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Vinod Sunder Raman; Last 5 digit of registration number: 10206

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	158906477	2	158033962		872515		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	41518341	1	24938225		16580116		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	46031222	11	22557884		23473338		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		14	246456040	14	205530071	0	40925969	0	